

SHRI MULLAPALLY RAMACHANDRAN: I introduce the Bill.

SHRI N. VENKATA RATNAM: I introduce the Bill.

17.35 hrs.

17.36 hrs.

CITIZENS (IDENTITY CARD) BILL*

CONSTITUTION (AMENDMENT) BILL*

[English]

(Amendment of Seventh Schedule)

SHRI SHANTARAM NAIK (Panaji): I beg to move for leave to introduce a Bill to provide for the issue of identity cards to the citizens of India.

[English]

SHRI SHANTARAM NAIK (Panaji): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR DEPUTY-SPEAKER: The question is:

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the issue of identity cards to the citizens of India".

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

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SHRI SHANTARAM NAIK: I introduce the Bill.

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CONSTITUTION (AMENDMENT) BILL*

(Amendment of Part VI etc.)

[English]

ADVOCATES' WELFARE FUND BILL*

[English]

SHRI N. VENKATA RATNAM (Tenali): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

SHRI SOMNATH RATH (Aska): I beg to move for leave to introduce a Bill to provide for the constitution of a welfare fund for payment of retirement benefits to advocates and for matters connected therewith or incidental thereto.

MR. DEPUTY-SPEAKER: The question is;

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India".

"That leave be granted to introduce a Bill to provide for the constitution of a welfare fund for payment of retirement

The motion was adopted.